

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1686

ANSWERED ON:07.03.2006

ATTACK ON MEMBERS OF PARLIAMENT

Jha Shri Raghunath;Murmu Shri Hemlal;Pathak Shri Brajesh;Singh Shri Prabhunath

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware of the fatal attacks on hon`ble Members of Parliament during each of the last three years;
- (b) if so, the details thereof as on date;
- (c) whether the Government has received request from hon`ble Members to provide them `Y` category security;
- (d) if so, the details thereof as on date;
- (e) whether the Government has taken any steps or propose to take steps to provide security to hon`ble Members;
- (f) if so, the details thereof; and
- (g) the amount spent by the Government on the security of VIPs during each of the last three years?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (g) : There have been no fatal attacks on Members of Parliament during the last three years as per available information. Several MPs from Lok Sabha and Rajya Sabha have requested for providing them with security cover due to security scenario in their constituencies. The categorised security is provided to VIPs either on the basis of the position being held by them or on the basis of threat from terrorist, militants, organized criminal mafia etc. as assessed, in consultation with the central security agencies. Otherwise, the concerned State/local authorities are advised to provide appropriate security as per local threat perception. Representations received from hon`ble Members of Parliament are invariably sent to the concerned State Governments for immediate review of their security and for taking appropriate action.

The amount spent by the Government on security of VIPs is difficult to assess accurately as different agencies are involved for varying durations in various States/UTs for providing effective security to the VIPs.